

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 6

COURT NO. : 1

30.04.2019

O.A./260/766/2012

PREMANANDA BHOI
-V/S-
D/O POST

ITEM NO:58

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>On previous date i.e 04.04.2019, last opportunity was granted to the applicant to pursue this case.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsel for the respondents.</p> <p>Registry is directed to send a copy of this order to the applicant by Regd. Post or Speed Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>